	/ -	iling under eleures (a	a) of out require	(2) of regulation 12	the IPPI (Incolutors)	Peoplution Process	for Corporate Daras	na) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	56	9553544	56	6258463	0.11	0	0	3295081	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	4489539325	4	4489199337	75.69	0	0	339988	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	467892632	1	467892632	7.89	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	4	1701906	4	598529	0.01	0	0	1103377	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	1160581710	2	967334442	16.31	0	193233770	13498	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	326442	2	138278	0.00	0	0	188164	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
	Total	70	6129595559	69	5931421681	100.00	0	193233770	4940108	